CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR ATTENTION TO THE SHAREHOLDERS OF

AKASHDEEP METAL INDUSTRIES LIMITED

(CIN: L28998DL1983PLC017150) ("AMIL" /TARGET COMPANY"/"TC")

Phone No.: +91-11- 11-27312176 / 5103 / 47055102; Email id: info.akashdeep14@gmail.com; Website: www.akashdeepmetal.in In compliance with Regulations 3 (1) and 4 read with Regulations 15 of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Sunil Kumar Malik ("Acquirer") along with Mrs. Puja Malik (PAC-1), Mr. Anshu Agarwal (PAC-2), Anshu Agarwal HUF (PAC-3), Mr. Ramesh Chandra Agarwal (PAC-4), R. C. Agarwal HUF (PAC-5), Mrs. Usha Agarwal (PAC-6), Mrs. Namita Agarwal (PAC-7), Mr. Akhil Bansal (PAC-8) And Mrs. Reena Agarwal (PAC-9) (hereinafter collectively referred to as "The PACs") in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") and the SEBI Observation Letter no. SEBI/HO/CFD/DCR-1/P/OW/2021/36684/1 dated December 10, 2021 in respect of Open Offer ("Offer") for the acquisition up to 27,30,682 Equity Shares of Rs. 10/- each representing 26.00% of the Emerging Equity and Voting Share Capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Mumbai Lakshadeep - Marathi Daily

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION

Original

Date

25.09.2021

01.10.2021

01.10.2021

08.10.2021

26.10.2021

02.11.2021

N.A.

08.11.2021

15.11.2021

22.11.2021

18.11.2021

22.11.2021

23.11.2021

06.12.2021

20.12.2021

27.12.2021

Update in the Offer Price: The offer price has been initially decided at Rs. Rs. 38/- (Rupees Thirty Eight Only) per share. However since the PAC-9 i.e. Mrs. Reena Agarwal had acquired 100 Equity Shares of Target Company on 24th January, 2022 at a price of Rs. 50.05 including brokerage, hence the offer price has to be revised at Rs. 50.05 per Equity Share in accordance with Regulation 8 (8) of the SEBI (SAST) Regulations, 2011. Further, in accordance with the correspondences with SEBI vide emails dated 22nd December 2021 and 24th December, 2021, in addition to the offer price mentioned above, the Acquirer shall pay interest @ 10% per annum as prescribed in Regulation 18 (11A) of SEBI (SAST) Regulations for any delay in payment beyond the Scheduled Payment Date (period commencing from the Scheduled Payment Date till the actual date of payment of consideration under the Offer). Accordingly, the Offer Price has been revised to Rs. 52.50/- (Rupees Fifty Two and Fifty Paise only) including interest @ 10% per annum per equity share for delay in payment

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER AND PACS

Navigant

NAVIGANT CORPORATE ADVISORS LIMITED 423, A Wing, Bonanza, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri (East), Mumbai-400-059. Tel No. +91 22 4120 4837 / 4973 5078 Email id: navigant@navigantcorp.com Website: www.navigantcorp.com SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani

Original Day

Saturday

Friday

Friday

Friday

Tuesday

Tuesday

N.A.

Monday

Monday

Monday

Thursday

Monday

Tuesday

Monday

Monday

Monday

Revised

Date

25.09.2021

01.10.2021

01.10.2021

08.10.2021

26.10.2021

10.12.2021

06.06.2022

08.06.2022

15.06.2022

21.06.2022

20.06.2022

21.06.2022

22.06.2022

05.07.2022

19.07.2022

26.07.2022

Revised Day

Saturday

Friday

Friday

Friday

Tuesday

Friday

Monday

Wednesday

Wednesday

Tuesday

Monday

Tuesday

Wednesday

Tuesday

Tuesday

Tuesday

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

ACTIVITY

Submission of Detailed Public Statement to BSE, Target Company & SEBI

Comments from Committee of Independent Directors of Target Company

Advertisement of Schedule of activities for open offer, status of statutory

and other approvals in newspapers and sending to SEBI, Stock Exchanges

beyond the scheduled payment date per fully paid up Equity Share of Rs. 10 each.

Publication of Detailed Public Statement in newspapers

Receipt of comments from SEBI on draft letter of offer

Date by which letter of offer be posted to the shareholders

Last date of filing draft letter of offer with SEBI

Receipt of approval from Reserve Bank of India

Payment of consideration for the acquired shares

meaning assigned to them in the PA, DPS and LOF.

Registered Office: 14, Dayanand Vihar, Backside Ground Floor, Vikas Marg, Ext. Delhi, East Delhi, Delhi 110092;

(Mumbai edition) on 01st October, 2021.

RELATED TO OFFER:

Identified date

and Target Company Date of Opening of the Offer

Place: Mumbai

Date: June 08, 2022

Date of Closure of the Offer

Final report from Merchant Banker

Public Announcement

Last date for a Competing offer

Last date for revising the Offer Price